



Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

VANIJYA BHAWAN, AKBAR ROAD, CENTRAL DELHI, DELHI, 110011 / वाणिज्य भवन, अकबर

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(DES - VII SECTION)

MINUTES OF THE NORMS COMMITTEE- VII

MEETING No. NC/7/MEET/Nov/202425/9

DATED: 10/12/2024

Please Note

- I. For information of exporters, Norms Committee - VII handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 39, 40 .Communications in respect of cases/pertaining to NC- VII may be sent to email address: nc7.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/7/MEET/Nov/202425/9 dated 10/12/2024 of Norms Committee - VII for the year 2024-25 was held on 10/12/2024 under the Chairmanship of HARILAL KM,Joint DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2023.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	Nimesh Singh, Young Professional	DGFT(HQ)
2	NAND Lal, Technical Consultant	DPIIT
3	SHAISH KUMAR, Technical Consultant	DGFT
4	DINESHNARAIN MATHUR, Technical Consultant	DGFT

Case Details and Decision(s):

Case No.	1 / NC/7/MEET/Nov/202425/9
Case Status	Case Rejected
Party Name	RESPONSIVE INDUSTRIES LTD
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202425/ 9 and 10/12/2024
HQ File Number	HQRNORM APPLY 00021000AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm did not reply to the DL issued in meeting no. 1 dated 25.04.2024. Hence, the committee decided to reject the case.	

Case No.	2 / NC/7/MEET/Nov/202425/9
Case Status	Case Rejected
Party Name	GARWARE HI-TECH FILMS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202425/ 9 and 10/12/2024
HQ File Number	HQRNORM APPLY 00008412AM24
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision:	
The committee considered the case as per agenda and noted that the firm has applied for withdraw of application via BO portal. Accordingly the file has been disposed of.	

Case No.	3 / NC/7/MEET/Nov/202425/9
Case Status	Case Rejected
Party Name	BULKLINER LOGISTICS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202425/ 9 and 10/12/2024
HQ File Number	HQRNORM APPLY 00006720AM24
RA File Number	NA
Licence No and Date	1010060567/26/06/2020
Norms Committee Decision:	

The Committee considered the case as per Agenda and noted that the firm did not reply to the DL issued in meeting no.3 dated 21.06.2024. Hence, the committee decided to reject the case.

Case No.	4 / NC/7/MEET/Nov/202425/9
Case Status	Case Rejected
Party Name	SNF(INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202425/ 9 and 10/12/2024
HQ File Number	HQRNORM APPLY 00009298AM24
RA File Number	NA
Licence No and Date	2610012930/20/11/2020
Norms Committee Decision:	
The committee considered the case as per agenda and noted that there is some issue with application as import item is not mentioned in the application. Hence, the committee decided to reject the case.	

Case No.	5 / NC/7/MEET/Nov/202425/9		
Case Status	Case Approved		
Party Name	TINNA RUBBER AND INFRASTRUCTURE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202425/ 9 and 10/12/2024		
HQ File Number	HQRNORM REVIW00002460AM25		
RA File Number	05AA04034962 AM21		
Licence No and Date	0511001395/22/02/2021		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Item of Export	Quantity(MT)	Item of Import	Quantity(MT) recommended
Crumb Rubber Powder	1125.0 MT	Used rubber tyre scrap cut in three PCS/shreds*	1260.0 MT
*Subject to statutory compliance for the import of used rubber tyre scrap.			

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	6 / NC/7/MEET/Nov/202425/9		
Case Status	Case Approved		
Party Name	TINNA RUBBER AND INFRASTRUCTURE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202425/ 9 and 10/12/2024		
HQ File Number	HQRNORM REVIW00002461AM25		
RA File Number	05AA04037132 AM21		
Licence No and Date	0511001532/03/03/2021		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Item of Export	Quantity(MT)	Item of Import	Quantity(MT) recommended
Crumb Rubber Powder	1125.0 MT	Used rubber tyre scrap cut in three PCS/shreds*	1260.0 MT
*Subject to statutory compliance for the import of used rubber tyre scrap.			
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	7 / NC/7/MEET/Nov/202425/9
Case Status	Case Approved
Party Name	TINNA RUBBER AND INFRASTRUCTURE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202425/ 9 and 10/12/2024
HQ File Number	HQRNORM REVIW00002459AM25
RA File Number	05AA04038612 AM21
Licence No and Date	0511001640/09/03/2021
Norms Committee Decision:	

The committee considered the case as per agenda and decided to ratify the norms as under:-

Item of Export	Quantity(MT)	Item of Import	Quantity(MT) recommended
Crumb Rubber Powder	1125.0 MT	Used rubber tyre scrap cut in three PCS/shreds*	1260.0 MT

***Subject to statutory compliance for the import of used rubber tyre scrap.**

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	8 / NC/7/MEET/Nov/202425/9
Case Status	Case Approved
Party Name	LION RUBBER INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202425/ 9 and 10/12/2024
HQ File Number	HQRNORM REVIW00001784AM25
RA File Number	NA
Licence No and Date	0311005086/03/07/2021

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export item: BOAT OR DOCK FENDERS, WHETHER OR NOT INFLATABLE (RUBBER FENDERS) MADE BY EPDM 756(BOAT OR DOCK FENDERS, WHETHER OR NOT INFLATABLE (RUBBER FENDERS) MADE BY EPDM 756)

Qty.: 21.37 MT

Import Item: EPDM 756 (Rubber)

Qty.:22.0752 MT

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	9 / NC/7/MEET/Nov/202425/9
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Case Status	Case Approved
Party Name	THE SUPREME INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202425/ 9 and 10/12/2024
HQ File Number	HQRNORM REVIW00004009AM25
RA File Number	03AA040118313 AM22
Licence No and Date	0311008394/10/11/2021

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Quantity	Import item	Quantity
Flexible Packaging Material of Multilayer Film 1.90423.150 Kg 2. 217092.653 Kg 3. 156463.940 Kg 4. 55271.880 Kg 5. 14976.470 Kg 6. 27799.583 Kg 7. 1362.370 Kg 8. 482.300 Kg 9. 14761.550 Kg		Low Density Polyethylene Granules (LDPE)(Film Grade)	99,465.470 Kg
		Linear Low Density Polyethylene Granules (LLDPE) (Film Grade)	238,801.920 Kg
		Metallocene Linear Low Density Polyethylene Granules (MLLDPE)	172,110.330 Kg
		Polyamide Nylon Chips	60,799.070 Kg
		TIE Layer Adhesive Resin (BONDYRAM)	16,474.120 Kg
		Ethylene Vinyl Alcohol Copolymer (EVAL/EVOH)	30,579.540 Kg
		PET Flakes Chips - Polyethylene Terephthalate	1498.610 Kg
		Antistatic/AB Additives	530.530 Kg
		Master Batch (Color White / Black)	16,237.710 Kg

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	10 / NC/7/MEET/Nov/202425/9
Case Status	Case Approved
Party Name	LION RUBBER INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202425/ 9 and 10/12/2024
HQ File Number	HQRNORM REVIW00002275AM25
RA File Number	03AA040127046 AM22
Licence No and Date	0311009116/02/12/2021
Norms Committee Decision: The committee considered the case as per agenda and decided to ratify the norms on One Time Basis as under:- Export Item Name-1: BOAT OR DOCK FENDERS, WHETHER OR NOT INFLATABLE (RUBBER FENDERS) MADE BY RUBBER COMPOUND A GRADE (BOAT OR DOCK FENDERS, WHETHER OR NOT INFLATABLE MADE BY RUBBER COMPOUND A GRADE) Qty.: 370.0 METRIC TON (MTS) Import Item: RUBBER COMPOUND (A GRADE) Qty.: 370.0MT Export Item Name-2: BOAT OR DOCK FENDERS, WHETHER OR NOT INFLATABLE (RUBBER FENDERS) MADE BY RUBBERCOMPOUND C GRADE(BOAT OR DOCK FENDERS, WHETHER OR NOT INFLATABLE (RUBBER FENDERS) MADE BY RUBBER COMPOUND C GRADE) Qty.: 296.0 METRIC TON (MTS) Import Item: RUBBER COMPOUND (C GRADE) Qty.: 296.4MT RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE	

Case No.	11 / NC/7/MEET/Nov/202425/9
Case Status	Case Rejected
Party Name	MARINE HYDROCOLLOIDS
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202425/ 9 and 10/12/2024
HQ File Number	HQRNORM REVIW00004470AM23
RA File Number	10AX04000017 AM22
Licence No and Date	1011000732/29/12/2021
Norms Committee Decision: The committee considered the case as per agenda and noted that the firm has informed via email that EODC for this	

license has already been completed. Therefore, the committee decided to reject this review case.

Case No.	12 / NC/7/MEET/Nov/202425/9
Case Status	Case Deferred
Party Name	SPECIALTY POLYFILMS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202425/ 9 and 10/12/2024
HQ File Number	HQRNORM REVIW00004222AM25
RA File Number	03AX04001769 AM22
Licence No and Date	0311013372/27/03/2022
Norms Committee Decision: The committee considered the case as per agenda and noted that the firm appeared for personal hearing via video conferencing and explain about the case and accordingly the committee decided to ask for following information : 1. Commercial value of wastage generated. 2. Invoice of wastage sold in domestic market.	

Case No.	13 / NC/7/MEET/Nov/202425/9		
Case Status	Case Approved		
Party Name	TAYAJE AND SONS PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202425/ 9 and 10/12/2024		
HQ File Number	HQRNORM REVIW00000753AM25		
RA File Number	05AX04000075 AM23		
Licence No and Date	0511011915/18/04/2022		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
PVC COMPOUND (GRADE T-102)	632000.0 Kg	PVC RESIN WESTLAKE 1230P WESTLAKE 1091 H66 NORVIC SP767RA SG 5 GRADE S66 OXIVYNLES 225P LS 100E LS 100H GRADE S65 D	449984.0 Kg

		TRYOCTYL TRIMELLITATE TOTM	110000.0 Kg
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	14 / NC/7/MEET/Nov/202425/9
Case Status	Case Approved
Party Name	MEH INDIA OVERSEAS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202425/ 9 and 10/12/2024
HQ File Number	HQRNORM REVIW00000175AM25
RA File Number	05AX04000161 AM23
Licence No and Date	0511011990/20/04/2022
Norms Committee Decision:	
The committee considered the case as per agenda and decided to ratify the norms as under:-	
Export Item : SPC-TILE (POLY SELF STICK TILE)(Containing Double Sided PE Foam Tape with Acrylic Solvent of relevant thickness)	
Quantity: 58032.0 Sq. Meter (SQM)	
Import item: DOUBLE SIDED PE FOAM TAPE WITH ACRYLIC SOLVENT (of relevant thickness)	
Quantity: 1.05 Sq. Mt / Sq. Mt content in export item	
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE	

Case No.	15 / NC/7/MEET/Nov/202425/9
Case Status	Case Rejected
Party Name	MARINE HYDROCOLLOIDS
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202425/ 9 and 10/12/2024
HQ File Number	HQRNORM REVIW00004472AM23
RA File Number	10AX04000063 AM23
Licence No and Date	1011001144/25/05/2022
Norms Committee Decision:	
The committee considered the case as per agenda and noted that the firm has informed via email that EODC for this	

license has already been completed. Therefore, the committee decided to reject this review case.

Case No.	16 / NC/7/MEET/Nov/202425/9		
Case Status	Case Approved		
Party Name	TAYAJE AND SONS PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202425/ 9 and 10/12/2024		
HQ File Number	HQRNORM REVIW00000754AM25		
RA File Number	05AX04001689 AM23		
Licence No and Date	0511014806/14/09/2022		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
PVC COMPOUND (GRADE T-103)	1000000.0 Kg	Grades of PVC Resin. HANWHA P1000 HANWHA P1000SB H66 SG-5 Grade S66 OXIVYNLES 225P SIAMVIC 266GB LS 100H Grade S65-D	700000.0 Kg
		DI- Ethylhexyl Phthalate (DOP)	96000.0 Kg
		Calcium Carbonate ACMA 8 ACMA 5	165000.0 Kg
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	17 / NC/7/MEET/Nov/202425/9		
Case Status	Case Deferred		
Party Name	BAJAJ ACOUSTICS		
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202425/ 9 and 10/12/2024		
HQ File Number	HQRNORM REVIW00000972AM25		
RA File Number	05AX04001756 AM23		
Licence No and Date	0511015435/20/10/2022		

Norms Committee Decision:

The committee considered the case as per agenda and noted that the firm appeared for personal hearing via video conferencing but due to some technical issue, the representative of firm couldn't convey their point of view regarding the case. Hence, the committee decided to call the firm for personal hearing in the next meeting.

Case No.	18 / NC/7/MEET/Nov/202425/9
Case Status	Case Approved
Party Name	GARWARE HI-TECH FILMS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202425/ 9 and 10/12/2024
HQ File Number	HQRNORM APPLY 00005751AM23
RA File Number	03AX04005144 AM23
Licence No and Date	0311020744/16/01/2023

Norms Committee Decision:

The committee considered the case as per agenda and noted that the representative of the firm appeared for personal hearing in meeting dated 16.07.2024 and explained the case in detail and accordingly the committee decided to take the decision on file.

Case No.	19 / NC/7/MEET/Nov/202425/9
Case Status	Case Approved
Party Name	GARWARE HI-TECH FILMS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202425/ 9 and 10/12/2024
HQ File Number	HQRNORM APPLY 00006667AM23
RA File Number	03AX04005812 AM23
Licence No and Date	0311021794/28/02/2023

Norms Committee Decision:

The committee considered the case as per agenda and noted that the representative of the firm appeared for personal hearing in meeting dated 16.07.2024 and explained the case in detail and accordingly the committee decided to take the decision on file.

Case No.	20 / NC/7/MEET/Nov/202425/9
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Case Status	Case Deferred
Party Name	SHREENATHJI RASAYAN PVT.LTD.
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202425/ 9 and 10/12/2024
HQ File Number	HQRNORM APPLY 00006818AM23
RA File Number	08AX04001775 AM23
Licence No and Date	0811007497/09/03/2023
Norms Committee Decision: The committee considered the case as per agenda and noted that the firm has replied to the DL issued in meeting no. 6 dated 09.10.2024. The case is deferred for further examination.	

Case No.	21 / NC/7/MEET/Nov/202425/9
Case Status	Case Deferred
Party Name	BLS POLYMERS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202425/ 9 and 10/12/2024
HQ File Number	HQRNORM APPLY 00006850AM23
RA File Number	05AX04003338 AM23
Licence No and Date	0511017683/09/03/2023
Norms Committee Decision: The committee considered the case as per agenda and noted that the firm did not reply to the DL issued in meeting no. 2 dated 05.06.2024. Therefore, the committee decided to defer the case and directs the firm to reply to the DL within 15 days from the publication of the minutes.	

Case No.	22 / NC/7/MEET/Nov/202425/9
Case Status	Case Rejected
Party Name	MARINE HYDROCOLLOIDS
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202425/ 9 and 10/12/2024
HQ File Number	HQRNORM APPLY 00007004AM23
RA File Number	10AX04000284 AM23
Licence No and Date	1011001647/16/03/2023
Norms Committee Decision: The committee considered the case as per agenda and noted that the firm has informed via email that EODC for this	

license has already been completed. Therefore, the committee decided to reject this review case.

Case No.	23 / NC/7/MEET/Nov/202425/9
Case Status	Case Approved
Party Name	GARWARE HI-TECH FILMS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202425/ 9 and 10/12/2024
HQ File Number	HQRNORM APPLY 00000426AM24
RA File Number	03AX04000311 AM24
Licence No and Date	0311023126/26/04/2023
Norms Committee Decision: The committee considered the case as per agenda and noted that the representative of the firm appeared for personal hearing in meeting dated 16.07.2024 and explained the case in detail and accordingly the committee decided to take the decision on file.	

Case No.	24 / NC/7/MEET/Nov/202425/9		
Case Status	Case Approved		
Party Name	KUMAR ARCH TECH LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202425/ 9 and 10/12/2024		
HQ File Number	HQRNORM APPLY 00000736AM24		
RA File Number	13AX04000018 AM24		
Licence No and Date	1311001931/10/05/2023		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
PVC DECORATIVE SHEET	1 Kg	PVC RESIN	1.05 Kg/Kg content in Export
		PVC STABLIZER	1.05 Kg/Kg content in Export

		PIGMENT TITANIUM DIA OXIDE TIO2	1.05 Kg/Kg content in Export
		PVC PROCESSING AIDMPACT MODIFIER	1.05 Kg/Kg content in Export
		PVC LUBRICANT	1.05 Kg/Kg content in Export
		BLOWING AGENT	1.05 Kg/Kg content in Export
		PVC FILM	1.05 Kg/Kg content in Export
		UV POLYMER	1.05 Kg/Kg content in Export
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	25 / NC/7/MEET/Nov/202425/9
Case Status	Case Rejected
Party Name	RAMA GUM INDUSTRIES (INDIA) LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202425/ 9 and 10/12/2024
HQ File Number	HQRNORM APPLY 00000975AM24
RA File Number	08AX04001778 AM23
Licence No and Date	0811008249/19/05/2023
Norms Committee Decision:	
The committee considered the case as per agenda and noted that the firm has not replied against the DL issued in meeting no. 4 dated 21.07.2024. Hence, the committee decided to reject the case.	

Case No.	26 / NC/7/MEET/Nov/202425/9
Case Status	Case Approved
Party Name	GARWARE HI-TECH FILMS LIMITED

Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202425/ 9 and 10/12/2024
HQ File Number	HQRNORM APPLY 00000968AM24
RA File Number	03AX04000669 AM24
Licence No and Date	0311023711/19/05/2023
Norms Committee Decision: The committee considered the case as per agenda and noted that the representative of the firm appeared for personal hearing in meeting dated 16.07.2024 and explained the case in detail and accordingly the committee decided to take the decision on file.	

Case No.	27 / NC/7/MEET/Nov/202425/9
Case Status	Case Deferred
Party Name	NARENDRA EXPLOSIVES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202425/ 9 and 10/12/2024
HQ File Number	HQRNORM APPLY 00000994AM24
RA File Number	05AX04000398 AM24
Licence No and Date	0511018918/19/05/2023
Norms Committee Decision: The committee considered the case as per agenda and noted that the firm appeared for personal hearing via video conferencing but due to some technical issue, the representative of firm couldn't convey their point of view regarding the case. Hence, the committee decided to call the firm for personal hearing in the next meeting	

Case No.	28 / NC/7/MEET/Nov/202425/9
Case Status	Case Deferred
Party Name	SUNDARAM INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202425/ 9 and 10/12/2024
HQ File Number	HQRNORM APPLY 00001034AM24
RA File Number	04AX04000133 AM24
Licence No and Date	0411005456/23/05/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Nov/2024-25/9 dated. 10.12.2024 held on 20.12.2024:	

1. To indicate number of tyre to export and number of Steel Wheels (Rims) to import along-with in Kg terms.
2. Weight of Export item using indigenous tyre and imported wheels should be more than that of wheels but the same quantity has been shown in the license. It is to be clarified.
3. It has also been mentioned that import of raw materials of tyre (natural/synthetic rubber and chemicals are also required to import and in that case amendment of license is required.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.

Case No.	29 / NC/7/MEET/Nov/202425/9
Case Status	Case Approved
Party Name	GARWARE HI-TECH FILMS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202425/ 9 and 10/12/2024
HQ File Number	HQRNORM APPLY 00001067AM24
RA File Number	03AX04000806 AM24
Licence No and Date	0311023851/24/05/2023
Norms Committee Decision: The committee considered the case as per agenda and noted that the representative of the firm appeared for personal hearing in meeting dated 16.07.2024 and explained the case in detail and accordingly the committee decided to take the decision on file.	

Case No.	30 / NC/7/MEET/Nov/202425/9
Case Status	Case Deferred
Party Name	PAHARPUR 3P PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202425/ 9 and 10/12/2024
HQ File Number	HQRNORM APPLY 00001503AM24
RA File Number	05AX04000655 AM24
Licence No and Date	0511019294/12/06/2023
Norms Committee Decision: The committee considered the case as per agenda and noted that the reply submit to the DL issued in meeting no. 6 dated 09.10.20224 by the firm is not clear. Therefore, the committee directs the firm to submit following document via BO portal: 1. Clear copy of appendix 4E.	

Case No.	31 / NC/7/MEET/Nov/202425/9
Case Status	Case Deferred
Party Name	PLASMIX PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202425/ 9 and 10/12/2024
HQ File Number	HQRNORM REVIW00003862AM25
RA File Number	07AX04000448 AM24
Licence No and Date	0711008392/26/06/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Nov/2024-25/9 dated. 10.12.2024 held on 20.12.2024: 1. Quantity of Master Batch used. Please explain since indigenous input is not shown in the application. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	32 / NC/7/MEET/Nov/202425/9
Case Status	Case Deferred
Party Name	SAMARO GLOBAL INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202425/ 9 and 10/12/2024
HQ File Number	HQRNORM APPLY 00004561AM24
RA File Number	03AX04001839 AM24
Licence No and Date	0311025630/21/07/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Nov/2024-25/9 dated. 10.12.2024 held on 20.12.2024: 1. Thickness of export product. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	33 / NC/7/MEET/Nov/202425/9
Case Status	Case Deferred
Party Name	BABA FLOORING PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202425/ 9 and 10/12/2024
HQ File Number	HQRNORM REVIW00002942AM25
RA File Number	13AX04000118 AM24
Licence No and Date	1311002108/24/07/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Nov/2024-25/9 dated. 10.12.2024 held on 20.12.2024: 1. Thickness of export product. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	34 / NC/7/MEET/Nov/202425/9												
Case Status	Case Approved												
Party Name	PACIFIC BULK BAGS PRIVATE LIMITED												
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202425/ 9 and 10/12/2024												
HQ File Number	HQRNORM APPLY 00004625AM24												
RA File Number	13AX04000065 AM24												
Licence No and Date	1311002109/25/07/2023												
Norms Committee Decision:													
The committee considered the case as per agenda and decided to ratify the norms as under:-													
<table><tr><td>Export Item</td><td>Quantity</td><td>Import item</td><td>Quantity</td></tr><tr><td rowspan="2">PP BAGS(FIBC/PP JUMBO BAGS/PP WOVEN BAGS/PP WOVEN SACKS PRINTED/UNPRINTED CONTENT OF RE- PROCESSED PP 393 M.T.AND CONTENT OF VIRGIN PP 917 M.T. +/- 5%)</td><td rowspan="2">1310.0 MT</td><td>PLASTIC SCRAP</td><td>432.3 MT</td></tr><tr><td>VIRGIN PP GRANULES</td><td>1008.7 MT</td></tr></table>				Export Item	Quantity	Import item	Quantity	PP BAGS(FIBC/PP JUMBO BAGS/PP WOVEN BAGS/PP WOVEN SACKS PRINTED/UNPRINTED CONTENT OF RE- PROCESSED PP 393 M.T.AND CONTENT OF VIRGIN PP 917 M.T. +/- 5%)	1310.0 MT	PLASTIC SCRAP	432.3 MT	VIRGIN PP GRANULES	1008.7 MT
Export Item	Quantity	Import item	Quantity										
PP BAGS(FIBC/PP JUMBO BAGS/PP WOVEN BAGS/PP WOVEN SACKS PRINTED/UNPRINTED CONTENT OF RE- PROCESSED PP 393 M.T.AND CONTENT OF VIRGIN PP 917 M.T. +/- 5%)	1310.0 MT	PLASTIC SCRAP	432.3 MT										
		VIRGIN PP GRANULES	1008.7 MT										
NOTE: 1. Subject to all salutary conditions for import of reprocessed item.													
2. Regarding the import of reprocessed granules under ITC (HS) mentioned by the firm may be examined by the custom at their end.													

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	35 / NC/7/MEET/Nov/202425/9
Case Status	Case Deferred
Party Name	JK TYRE & INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202425/ 9 and 10/12/2024
HQ File Number	HQRNORM APPLY 00005159AM24
RA File Number	05AX04001264 AM24
Licence No and Date	0511020516/21/08/2023
Norms Committee Decision: The committee considered the case as per agenda and noted that the firm did not reply to the DL issued in meeting no. 3 dated 21.06.2024. Therefore, the committee decided to defer the case and directs the firm to reply to the DL within 15 days from the publication of the minutes.	

Case No.	36 / NC/7/MEET/Nov/202425/9										
Case Status	Case Approved										
Party Name	AJIT INDUSTRIES WEST PRIVATE LIMITED										
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202425/ 9 and 10/12/2024										
HQ File Number	HQRNORM APPLY 00005158AM24										
RA File Number	05AX04001435 AM24										
Licence No and Date	0511020513/21/08/2023										
Norms Committee Decision:											
The committee considered the case as per agenda and decided to ratify the norms as under:-											
<table><tr><td>Export Item</td><td>Quantity</td><td>Import item</td><td>Quantity</td></tr><tr><td>BOPP Coated Tape -Slitted</td><td>1960.0 Kg</td><td>BOPP Coated Tape in Jumbo rolls</td><td>1999.2 Kg</td></tr></table>				Export Item	Quantity	Import item	Quantity	BOPP Coated Tape -Slitted	1960.0 Kg	BOPP Coated Tape in Jumbo rolls	1999.2 Kg
Export Item	Quantity	Import item	Quantity								
BOPP Coated Tape -Slitted	1960.0 Kg	BOPP Coated Tape in Jumbo rolls	1999.2 Kg								
Note: Width of Import and Export item should not overlap.											
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE											

Case No.	37 / NC/7/MEET/Nov/202425/9
Case Status	Case Deferred
Party Name	RMX INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202425/ 9 and 10/12/2024
HQ File Number	HQRNORM APPLY 00005266AM24
RA File Number	30AX04000195 AM24
Licence No and Date	3011004066/28/08/2023
Norms Committee Decision: The committee considered the case as per agenda and noted that the firm did not reply to the DL issued in meeting no. 3 dated 21.06.2024. Therefore, the committee decided to defer the case and directs the firm to reply to the DL within 15 days from the publication of the minutes.	

Case No.	38 / NC/7/MEET/Nov/202425/9
Case Status	Case Deferred
Party Name	NIRMAL POLY PLAST PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202425/ 9 and 10/12/2024
HQ File Number	HQRNORM APPLY 00005298AM24
RA File Number	03AX04002387 AM24
Licence No and Date	0311026713/29/08/2023
Norms Committee Decision: The committee considered the case as per agenda and noted that the firm did not reply to the DL issued in meeting no. 3 dated 21.06.2024. Therefore, the committee decided to defer the case and directs the firm to reply to the DL within 15 days from the publication of the minutes.	

Case No.	39 / NC/7/MEET/Nov/202425/9
Case Status	Case Deferred
Party Name	INDOFIL INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202425/ 9 and 10/12/2024
HQ File Number	HQRNORM APPLY 00005344AM24

RA File Number	03AX04002451 AM24
Licence No and Date	0311026782/31/08/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Nov/2024-25/9 dated. 10.12.2024 held on 20.12.2024: 1. Total import is 0.9193Kg against 1Kg of export. Please provide complete material balance taking indigenous input in account. 2. Generic name of import item CPE 135. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	40 / NC/7/MEET/Nov/202425/9										
Case Status	Case Approved										
Party Name	AJIT INDUSTRIES WEST PRIVATE LIMITED										
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202425/ 9 and 10/12/2024										
HQ File Number	HQRNORM APPLY 00005366AM24										
RA File Number	05AX04001505 AM24										
Licence No and Date	0511020728/01/09/2023										
Norms Committee Decision:											
The committee considered the case as per agenda and decided to ratify the norms as under:-											
<table><tr><td>Export Item</td><td>Quantity</td><td>Import item</td><td>Quantity</td></tr><tr><td>BOPP Coated Tape -Slitted</td><td>100000.0 Kg</td><td>BOPP Coated Tape in Jumbo rolls</td><td>102000.0 Kg</td></tr></table>				Export Item	Quantity	Import item	Quantity	BOPP Coated Tape -Slitted	100000.0 Kg	BOPP Coated Tape in Jumbo rolls	102000.0 Kg
Export Item	Quantity	Import item	Quantity								
BOPP Coated Tape -Slitted	100000.0 Kg	BOPP Coated Tape in Jumbo rolls	102000.0 Kg								
Note: Width of Import and Export item should not overlap.											
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE											

Case No.	41 / NC/7/MEET/Nov/202425/9
Case Status	Case Approved
Party Name	ARGIL SPC FLOORING CO

Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202425/ 9 and 10/12/2024		
HQ File Number	HQRNORM APPLY 00005380AM24		
RA File Number	24AX04000215 AM24		
Licence No and Date	2411002706/01/09/2023		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
(SPC FLOORING (Weight = Density 1.95 X thickness where Finish product Density Kg/m3 : 1.95 which is static) (Thickness 4 MM)	170000.0 Sq. Meter	PVC POLY VINYL CHLORIDE	259760.0 Kg
		CALCIUM CARBONATE CaCO3	66401.66 Kg
		CALCIUM ZINC STABILIZER CaZn	21379.2 Kg
		CHLORINATED POLYETHYLENE CPE	17,340.0 Kg
		ACRYLIC ESTER COPOLYMER ACR	10,348 Kg
		STEARIC ACID	2380.0 Kg
		PE WAX	2720.0 Kg
		PVC FILM	178500 Sq. Meter
		WEAR LAYER PVC FILM	178500 Sq. Meter
		UV FLAME RETARDED RESIN	6460 Kg
		HOT ADDHESIVE GLUE HOT MELT GLUE	Not Allowed
		UNDER LAYMENT IXPE	178500 Sq. Meter
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	42 / NC/7/MEET/Nov/202425/9
Case Status	Case Deferred
Party Name	SAMARO GLOBAL INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202425/ 9 and 10/12/2024
HQ File Number	HQRNORM APPLY 00005613AM24
RA File Number	03AX04002660 AM24
Licence No and Date	0311027066/12/09/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Nov/2024-25/9 dated. 10.12.2024 held on 20.12.2024: 1. Thickness of export product. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	43 / NC/7/MEET/Nov/202425/9			
Case Status	Case Approved			
Party Name	CEAT LIMITED			
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202425/ 9 and 10/12/2024			
HQ File Number	HQRNORM APPLY 00005657AM24			
RA File Number	03AX04002703 AM24			
Licence No and Date	0311027103/14/09/2023			
Norms Committee Decision:				
The committee considered the case as per agenda and decided to ratify the norms as under:-				
S. No.	Name of Export Item	Quantity (MT)	Name of Import Item	Quantity recommended in MT for 100 MT. of export product
1.	Passenger Car Radial (PCR) , Utility Vehicle Radial Tyres (UVR)	3,000.0 MT	Natural Rubber (HSN Code No. 40012200 and 40012100)	20.918 MT

	Bromobutyl Rubber	2.291 MT
	Nylon Tyre Cord Fabric Dipped	1.304 MT
	Polyester Cord Fabric – Dipped	3.471 MT
	Carbon Black	22.523
	Synthetic Resin	Deleted, specific name not given
	Microcrystalline Wax	0.382 MT
	Rubber Chemical Retarder	0.097 MT
	Structol	0.300 MT
	Misc Chemicals	0.138 MT
	Adhesive agent	0.036 MT
	Zincolet	0.128 MT
	Monobond 680c	0.044 MT
	Steel tyre cord	8.031 MT
	Synthetic Rubber SBR	9.136 MT
	Synthetic Rubber PBR	7.818 MT
	Isoprene rubber ski	0.709 MT
	Reclaimed rubber	0.697 MT
	Bead Wire	3.811 MT
	Insoluble Sulphur	0.872 MT

	Stearic acid	0.580 MT
	Silicon dioxide.	3.520 MT
	Synthetic Rubber SSBR	5.150 MT
	SulphurSilane	0.287 MT
	WAX BLEND	0.003 MT
	Hydrocarbon Resin	0.730 MT
	Liquid Isoprene rubber	0.055 MT
	Rubber Chemical Antioxidant	1.074 MT
	Rubber Chemical Accelerator	0.677 MT
	Rubber Process Oil	2.518 MT
	Zinc Oxide	1.782 MT
	Kaolin	0.028 MT
	SolubleSulphur	0.344 MT
	Wood rosin	0.003 MT
	Resin sylvatraxx	0.022 MT
	EPDM	0.014 MT
	Chlorobutyl Rubber	0.044 MT

Note: 1. There should be a value cap on rubber chemicals (Antioxidant, Accelerators & Retarders) and Misc. chemicals as per general note 8 of the Hand book of Procedure, Vol. II

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	44 / NC/7/MEET/Nov/202425/9
Case Status	Case Approved
Party Name	CEAT LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202425/ 9 and 10/12/2024
HQ File Number	HQRNORM APPLY 00005708AM24
RA File Number	03AX04002706 AM24
Licence No and Date	0311027165/15/09/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

S. No.	Name of Export Item	Quantity (MT)	Name of Import Item	Quantity recommended in MT for 100 MT. of export product
1.	Passenger Car Radial (PCR) , Utility Vehicle Radial Tyres (UVR)	6,000.0 MT	Natural Rubber (HSN Code No. 40012200 and 40012100)	20.918 MT
			Bromobutyl Rubber	2.291 MT
			Nylon Tyre Cord Fabric Dipped	1.304 MT
			Polyester Cord Fabric – Dipped	3.471 MT
			Carbon Black	22.523 MT
			Synthetic Resin	Deleted, specific name not given
			Microcrystalline Wax	0.382 MT
			Rubber Chemical Retarder	0.097 MT

	Structol	0.300 MT
	Misc Chemicals	0.138 MT
	Adhesive agent	0.036 MT
	Zincolet	0.128 MT
	Monobond 680c	0.044 MT
	Steel tyre cord	8.031 MT
	Synthetic Rubber SBR	9.136 MT
	Synthetic Rubber PBR	7.818 MT
	Isoprene rubber ski	0.709 MT
	Reclaimed rubber	0.697 MT
	Bead Wire	3.811 MT
	Insoluble Sulphur	0.872 MT
	Stearic acid	0.580 MT
	Silicon dioxide.	3.520 MT
	Synthetic Rubber SSBR	5.150 MT
	SulphurSilane	0.287 MT
	WAX BLEND	0.003 MT
	Hydrocarbon Resin	0.730 MT
	Liquid Isoprene rubber	0.055 MT

	Rubber Chemical Antioxidant	1.074 MT
	Rubber Chemical Accelerator	0.677 MT
	Rubber Process Oil	2.518 MT
	Zinc Oxide	1.782 MT
	Kaolin	0.028 MT
	SolubleSulphur	0.344 MT
	Wood rosin	0.003 MT
	Resin sylvatraxx	0.022 MT
	EPDM	0.014 MT
	Chlorobutyl Rubber	0.044 MT
Note: 1. There should be a value cap on rubber chemicals (Antioxidant, Accelerators & Retarders) and Misc. chemicals as per general note 8 of the Hand book of Procedure, Vol. II RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE		

Case No.	45 / NC/7/MEET/Nov/202425/9
Case Status	Case Approved
Party Name	GARWARE HI-TECH FILMS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202425/ 9 and 10/12/2024
HQ File Number	HQRNORM APPLY 00006022AM24
RA File Number	03AX04003011 AM24
Licence No and Date	0311027590/04/10/2023
Norms Committee Decision: The committee considered the case as per agenda and noted that the representative of the firm appeared for personal hearing in meeting dated 16.07.2024 and explained the case in detail and accordingly the committee decided to take	

the decision on file.

Case No.	46 / NC/7/MEET/Nov/202425/9
Case Status	Case Deferred
Party Name	INDOFIL INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202425/ 9 and 10/12/2024
HQ File Number	HQRNORM APPLY 00006100AM24
RA File Number	03AX04003027 AM24
Licence No and Date	0311027720/09/10/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Nov/2024-25/9 dated. 10.12.2024 held on 20.12.2024: 1. Manufacturing process in detail. 2. Detail of indigenous inputs used. 3. Complete recipe to manufacturing 1 Kg of export product. 4. Wastage generated if any. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	47 / NC/7/MEET/Nov/202425/9
Case Status	Case Deferred
Party Name	IDEAX LABELS AND ACCESSORIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202425/ 9 and 10/12/2024
HQ File Number	HQRNORM APPLY 00006170AM24
RA File Number	33AX04000075 AM24
Licence No and Date	3311001567/11/10/2023
Norms Committee Decision: The committee considered the case as per agenda and noted that the firm did not reply to the DL issued in meeting no. 3 dated 21.06.2024. Therefore, the committee decided to defer the case and directs the firm to reply to the DL within 15 days from the publication of the minutes.	

Case No.	48 / NC/7/MEET/Nov/202425/9
Case Status	Case Approved
Party Name	GARWARE HI-TECH FILMS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202425/ 9 and 10/12/2024
HQ File Number	HQRNORM APPLY 00006323AM24
RA File Number	03AX04003303 AM24
Licence No and Date	0311028012/18/10/2023
Norms Committee Decision: The committee considered the case as per agenda and noted that the representative of the firm appeared for personal hearing in meeting dated 16.07.2024 and explained the case in detail and accordingly the committee decided to take the decision on file.	

Case No.	49 / NC/7/MEET/Nov/202425/9
Case Status	Case Deferred
Party Name	SANREA HEALTHCARE PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202425/ 9 and 10/12/2024
HQ File Number	HQRNORM APPLY 00006388AM24
RA File Number	10AX04000209 AM24
Licence No and Date	1011002085/20/10/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Nov/2024-25/9 dated. 10.12.2024 held on 20.12.2024: 1. As per PO the average weight of Gloves is 13.5 gms per piece , therefore, total weight will be 37800 Kg (13.5x2800000) whereas, the total weight of export items given by the firm is 40950.0 Kg, which is to be clarified. 2. The nil wastage is mentioned in the calculation which appears to be wrong for manufacturing the gloves. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	50 / NC/7/MEET/Nov/202425/9
Case Status	Case Approved
Party Name	GARWARE HI-TECH FILMS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202425/ 9 and 10/12/2024
HQ File Number	HQRNORM APPLY 00006531AM24
RA File Number	03AX04003446 AM24
Licence No and Date	0311028336/31/10/2023
Norms Committee Decision: The committee considered the case as per agenda and noted that the representative of the firm appeared for personal hearing in meeting dated 16.07.2024 and explained the case in detail and accordingly the committee decided to take the decision on file.	

Case No.	51 / NC/7/MEET/Nov/202425/9
Case Status	Case Deferred
Party Name	SAHARA LABELS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202425/ 9 and 10/12/2024
HQ File Number	HQRNORM APPLY 00006761AM24
RA File Number	07AX04001237 AM24
Licence No and Date	0711009660/09/11/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Nov/2024-25/9 dated. 10.12.2024 held on 20.12.2024: 1. Justification for 36% wastage indicating wastage at each stage of manufacturing. 2. Copy of any earlier NC decision in similar case. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	52 / NC/7/MEET/Nov/202425/9
Case Status	Case Approved
Party Name	GARWARE HI-TECH FILMS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202425/ 9 and 10/12/2024
HQ File Number	HQRNORM APPLY 00006823AM24

RA File Number	03AX04003679 AM24
Licence No and Date	0311028684/13/11/2023
Norms Committee Decision: The committee considered the case as per agenda and noted that the representative of the firm appeared for personal hearing in meeting dated 16.07.2024 and explained the case in detail and accordingly the committee decided to take the decision on file.	

Case No.	53 / NC/7/MEET/Nov/202425/9
Case Status	Case Deferred
Party Name	GREENPRO VENTURES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202425/ 9 and 10/12/2024
HQ File Number	HQRNORM APPLY 00006914AM24
RA File Number	34AX04000637 AM24
Licence No and Date	3411004360/20/11/2023
Norms Committee Decision: The committee considered the case as per agenda and noted that the firm did not reply to the DL issued in meeting no. 3 dated 21.06.2024. Therefore, the committee decided to defer the case and directs the firm to reply to the DL within 15 days from the publication of the minutes.	

Case No.	54 / NC/7/MEET/Nov/202425/9
Case Status	Case Deferred
Party Name	PLASMIX PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202425/ 9 and 10/12/2024
HQ File Number	HQRNORM APPLY 00006963AM24
RA File Number	07AX04001293 AM24
Licence No and Date	0711009752/21/11/2023
Norms Committee Decision: The committee considered the case as per agenda and noted that the firm did not reply to the DL issued in meeting no. 3 dated 21.06.2024. Therefore, the committee decided to defer the case and directs the firm to reply to the DL within 15 days from the publication of the minutes.	

Case No.	55 / NC/7/MEET/Nov/202425/9
Case Status	Case Approved
Party Name	GARWARE HI-TECH FILMS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202425/ 9 and 10/12/2024
HQ File Number	HQRNORM APPLY 00006934AM24
RA File Number	03AX04003767 AM24
Licence No and Date	0311028816/21/11/2023
Norms Committee Decision: The committee considered the case as per agenda and noted that the representative of the firm appeared for personal hearing in meeting dated 16.07.2024 and explained the case in detail and accordingly the committee decided to take the decision on file.	

Case No.	56 / NC/7/MEET/Nov/202425/9
Case Status	Case Deferred
Party Name	JALARAM INDUSTRIES
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202425/ 9 and 10/12/2024
HQ File Number	HQRNORM APPLY 00006965AM24
RA File Number	08AX04001521 AM24
Licence No and Date	0811010010/22/11/2023
Norms Committee Decision: The committee considered the case as per agenda and noted that the firm did not reply to the DL issued in meeting no. 3 dated 21.06.2024. Therefore, the committee decided to defer the case and directs the firm to reply to the DL within 15 days from the publication of the minutes.	

Case No.	57 / NC/7/MEET/Nov/202425/9
Case Status	Case Deferred
Party Name	HUBERGROUP INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202425/ 9 and 10/12/2024
HQ File Number	HQRNORM APPLY 00007002AM24

RA File Number	03AX04003725 AM24
Licence No and Date	0311028860/23/11/2023
Norms Committee Decision: The committee considered the case as per agenda and noted that the firm did not reply to the DL issued in meeting no. 3 dated 21.06.2024. Therefore, the committee decided to defer the case and directs the firm to reply to the DL within 15 days from the publication of the minutes.	

Case No.	58 / NC/7/MEET/Nov/202425/9
Case Status	Case Approved
Party Name	AGNI FIBER BOARDS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202425/ 9 and 10/12/2024
HQ File Number	HQRNORM APPLY 00007102AM24
RA File Number	34AX04000651 AM24
Licence No and Date	3411004387/29/11/2023
Norms Committee Decision: The committee considered the case as per agenda and decided to ratify the norms as under:- Export Item Name: FRP PULTRUDED PROFILES FOR STRUCTURE (FRP PULTRUDED PROFILES FOR STRUCTURE (NET CONTENT OF IMPORT ITEM NO.1 -990 MT) Qty.: 2000 MT Import Item: GLASS FIBER ROVING (relevant grade & specification) Qty.: 1.05MT/MT content in the export RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE	

Case No.	59 / NC/7/MEET/Nov/202425/9
Case Status	Case Approved
Party Name	GARWARE HI-TECH FILMS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202425/ 9 and 10/12/2024
HQ File Number	HQRNORM APPLY 00007113AM24
RA File Number	03AX04003917 AM24
Licence No and Date	0311029018/30/11/2023

Norms Committee Decision:

The committee considered the case as per agenda and noted that the representative of the firm appeared for personal hearing in meeting dated 16.07.2024 and explained the case in detail and accordingly the committee decided to take the decision on file.

Case No.	60 / NC/7/MEET/Nov/202425/9
Case Status	Case Deferred
Party Name	CHEMIPRIME IMPEX PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202425/ 9 and 10/12/2024
HQ File Number	HQRNORM APPLY 00007197AM24
RA File Number	03AX04004008 AM24
Licence No and Date	0311029107/05/12/2023

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Nov/2024-25/9 dated. 10.12.2024 held on 20.12.2024:

1. Composition of export item along-with % solid content in the export.
2. COA of export item.
3. Chemical description of import item no. 4, 5 and 6.
4. % water of reactions and wastage claimed separately along-with technical justification.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.

Case No.	61 / NC/7/MEET/Nov/202425/9
Case Status	Case Rejected
Party Name	MARINE HYDROCOLLOIDS
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202425/ 9 and 10/12/2024
HQ File Number	HQRNORM APPLY 00007292AM24
RA File Number	10AX04000246 AM24
Licence No and Date	1011002166/08/12/2023

Norms Committee Decision:

The committee considered the case as per agenda and noted that the firm has informed via email that EODC for this license has already been completed. Therefore, the committee decided to reject this review case.

Case No.	62 / NC/7/MEET/Nov/202425/9
Case Status	Case Approved
Party Name	GARWARE HI-TECH FILMS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202425/ 9 and 10/12/2024
HQ File Number	HQRNORM APPLY 00007511AM24
RA File Number	03AX04004254 AM24
Licence No and Date	0311029549/21/12/2023
Norms Committee Decision: The committee considered the case as per agenda and noted that the representative of the firm appeared for personal hearing in meeting dated 16.07.2024 and explained the case in detail and accordingly the committee decided to take the decision on file.	

Case No.	63 / NC/7/MEET/Nov/202425/9
Case Status	Case Approved
Party Name	GARWARE HI-TECH FILMS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202425/ 9 and 10/12/2024
HQ File Number	HQRNORM APPLY 00007625AM24
RA File Number	03AX04004441 AM24
Licence No and Date	0311029756/29/12/2023
Norms Committee Decision: The committee considered the case as per agenda and noted that the representative of the firm appeared for personal hearing in meeting dated 16.07.2024 and explained the case in detail and accordingly the committee decided to take the decision on file.	

Case No.	64 / NC/7/MEET/Nov/202425/9
Case Status	Case Approved
Party Name	GARWARE HI-TECH FILMS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202425/ 9 and 10/12/2024
HQ File Number	HQRNORM APPLY 00007795AM24

RA File Number	03AX04004546 AM24
Licence No and Date	0311029966/08/01/2024
Norms Committee Decision: The committee considered the case as per agenda and noted that the representative of the firm appeared for personal hearing in meeting dated 16.07.2024 and explained the case in detail and accordingly the committee decided to take the decision on file.	

Case No.	65 / NC/7/MEET/Nov/202425/9
Case Status	Case Deferred
Party Name	ACG CELLULOSE PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202425/ 9 and 10/12/2024
HQ File Number	HQRNORM APPLY 00008158AM24
RA File Number	03AX04004797 AM24
Licence No and Date	0311030453/25/01/2024
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Nov/2024-25/9 dated. 10.12.2024 held on 20.12.2024: 1. Molecular weight of Reactants and products indicating yield of the reaction with justification. 2. Calculation of requirement of raw materials indicating the commercial value of by-products obtained during the process with invoice/evidence. 3. COA report of Wood Pulp and also end use of export item. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	66 / NC/7/MEET/Nov/202425/9
Case Status	Case Deferred
Party Name	GURIT WIND PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202425/ 9 and 10/12/2024
HQ File Number	HQRNORM APPLY 00008354AM24
RA File Number	04AX04000978 AM24

Licence No and Date	0411006836/05/02/2024
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Nov/2024-25/9 dated. 10.12.2024 held on 20.12.2024: 1. Net weight of export product. 2. Specific name of import where code no. is given. 3. Net content of each import in export. 4. Justification of wastage with drawing. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	67 / NC/7/MEET/Nov/202425/9	
Case Status	Case Approved	
Party Name	CEAT LIMITED	
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202425/ 9 and 10/12/2024	
HQ File Number	HQRNORM APPLY 00008396AM24	
RA File Number	03AX04005071 AM24	
Licence No and Date	0311030748/07/02/2024	
Norms Committee Decision:		
The committee considered the case as per agenda and decided to ratify the norms as under:-		
Export Item: Agricultural, Industrial Vehicle Tyres(HS Code 40117000, 40118000		
Quantity : 4000.0MT		
Import Item:		
S. No.	Item Name	Quantity recommended for 100 MT of export product
1.	Natural Rubber	24.840 MT
2.	Carbon Black	29.099 MT
3.	Bead wire	3.136 MT

4.	Synthetic Rubber PBR	4.868 MT
5.	Bromo butyl Rubber	1.532 MT
6.	Zinc Oxide	1.795 MT
7.	Rubber Chemical Antioxidant	1.388 MT
8.	Misc Chemicals	0.031 MT
9.	Stearic Acid	0.942 MT
10.	Insoluble Sulphur	0.336 MT
11.	Hydrocarbon Tackifier Resin	0.001 MT
12.	Rubber Process Oil	3.377 MT
13.	Rubber Chemical Accelerator	0.562 MT
14.	Synthetic Rubber SBR 1502,1712,1723,1783	18.965MT
15.	Micro Crystalline Wax	0.892 MT
16.	Nylon Tyre Cord Fabric Dipped	2.037 MT
17.	PolysterTyre Cord Fabric Dipped	3.633 MT
18.	Structol	0.272 MT
19.	Wood Resin	0.636 MT
20.	Reclaim Rubber	1.277 MT
21.	Soluble Sulphur	0.670 MT
22.	Zincolet	0.343 MT

23.	Monobond 680 C	0.002 MT
24.	Synthetic Resin	Deleted specific name not given
25.	Rubber Chemical Retarder	0.115 MT
26	Silicon dioxide	0.105 MT
27	Steel tyre chord	0.557 MT

Note: 1. There should be a value cap on rubber chemicals (Antioxidant, Accelerators & Retarders) and misc. chemicals as per general note 8 of the Hand book of Procedure, Vol. II

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	68 / NC/7/MEET/Nov/202425/9		
Case Status	Case Approved		
Party Name	LAVISH SURFACES		
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202425/ 9 and 10/12/2024		
HQ File Number	HQRNORM REVIW00000516AM25		
RA File Number	13AX04000326 AM24		
Licence No and Date	1311002557/12/02/2024		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
SPC TILES (THIKNES 5MM, APPROXIMATE WEIGHT 7.8 KG +/- 2.5%) (Thickness 5MM)	300000.0 Sq. Meter	Stabilizer YS-59	47154 Kg
		Lubricant PW-700	7500 Kg
		Lubricant HG-60	7500 Kg
		Processing AID ACR 401	15603 Kg

		Processing AID CPE 135A	15603 Kg
		UV Flame Retarded resin	6000 Kg
		Hot Melt Glue	Not allowed
		Wear Layer	315000 Sq.Meter
		PVC Printing Film	315000 Sq.Meter
		IXPE Floor under Layment	315000 Sq.Meter
		PVC Suspension Resin, Grade: LS100H	Not Allowed
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	69 / NC/7/MEET/Nov/202425/9
Case Status	Case Deferred
Party Name	AIRBOAT TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202425/ 9 and 10/12/2024
HQ File Number	HQRNORM APPLY 00008615AM24
RA File Number	07AX04001755 AM24
Licence No and Date	0711010549/16/02/2024
Norms Committee Decision:	
The committee considered the case as per agenda and noted that this case pertains to NC-I. Hence, the committee decided to transfer the case to NC-I.	

Case No.	70 / NC/7/MEET/Nov/202425/9
Case Status	Case Approved
Party Name	CEAT LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202425/ 9 and 10/12/2024
HQ File Number	HQRNORM APPLY 00008910AM24

RA File Number	03AX04005471 AM24			
Licence No and Date	0311031762/05/03/2024			
Norms Committee Decision:				
The committee considered the case as per agenda and decided to ratify the norms as under:-				
S. No.	Name of Export Item	Quantity (MT)	Name of Import Item	Quantity recommended in MT for 100 MT. of export product
1.	Passenger Car Radial (PCR) , Utility Vehicle Radial Tyres (UVR)	6,000.0 MT	Natural Rubber (HSN Code No. 40012200 and 40012100)	20.918 MT
			Bromobutyl Rubber	2.291 MT
			Nylon Tyre Cord Fabric Dipped	1.304 MT
			Polyester Cord Fabric – Dipped	3.471 MT
			Carbon Black	22.523 MT
			Synthetic Resin	Deleted, specific name not given
			Microcrystalline Wax	0.382 MT
			Rubber Chemical Retarder	0.097 MT
			Structol	0.300 MT
			Misc Chemicals	0.138 MT
			Adhesive agent	0.036 MT
			Zincolet	0.128 MT
			Monobond 680c	0.044 MT

	Steel tyre cord	8.031 MT
	Synthetic Rubber SBR	9.136 MT
	Synthetic Rubber PBR	7.818 MT
	Isoprene rubber ski	0.709 MT
	Reclaimed rubber	0.697 MT
	Bead Wire	3.811 MT
	Insoluble Sulphur	0.872 MT
	Stearic acid	0.580 MT
	Silicon dioxide.	3.520 MT
	Synthetic Rubber SSBR	5.150 MT
	SulphurSilane	0.287 MT
	WAX BLEND	0.003 MT
	Hydrocarbon Resin	0.730 MT
	Liquid Isoprene rubber	0.055 MT
	Rubber Chemical Antioxidant	1.074 MT
	Rubber Chemical Accelerator	0.677 MT
	Rubber Process Oil	2.518 MT
	Zinc Oxide	1.782 MT
	Kaolin	0.028 MT

	Soluble Sulphur	0.344 MT
	Wood rosin	0.003 MT
	Resin sylvatraxx	0.022 MT
	EPDM	0.014 MT
	Chlorobutyl Rubber	0.044 MT

Note: 1. There should be a value cap on rubber chemicals (Antioxidant, Accelerators & Retarders) and Misc. chemicals as per general note 8 of the Hand book of Procedure, Vol. II

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	71 / NC/7/MEET/Nov/202425/9
Case Status	Case Deferred
Party Name	SPECIALTY POLYFILMS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202425/ 9 and 10/12/2024
HQ File Number	HQRNORM APPLY 00008927AM24
RA File Number	03AX04003862 AM24
Licence No and Date	0311031804/06/03/2024
Norms Committee Decision: The committee considered the case as per agenda and noted that the firm appeared for personal hearing via video conferencing and explain about the case and accordingly the committee decided to ask for following information : 1. Commercial value of wastage generated. 2. Invoice of wastage sold in domestic market.	

Case No.	72 / NC/7/MEET/Nov/202425/9
Case Status	Case Approved
Party Name	CEAT LIMITED

Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202425/ 9 and 10/12/2024	
HQ File Number	HQRNORM APPLY 00009203AM24	
RA File Number	03AX04005674 AM24	
Licence No and Date	0311032318/19/03/2024	
Norms Committee Decision:		
The committee considered the case as per agenda and decided to ratify the norms as under:-		
Export Item: All Truck Bus Radial Tyres (Tube less)		
Quantity : 4,000 MT		
Import Item:		
S. No.	Item Name	Quantity recommended for 100 MT. of export product
1.	Natural Rubber	37.969 MT
2.	Bromo butyl Rubber	2.488 MT
3.	Synthetic Rubber PBR	3.706 MT
4.	Nylon Tyre Cord Fabric – Dipped	0.245 MT
5.	Carbon Black	20.041 MT
6.	Synthetic Resin	Deleted specific name not given
7.	Micro Crystalline Wax	0.305 MT
8.	Rubber Chemicals – Retarders	0.103 MT
9.	Structol	0.251 MT
10.	Sillicon Dioxide	3.146 MT
11.	Hydrocarbon Resin	0.184 MT
12.	Manbond 680C	0.099 MT

13	Synthetic Rubber SBR	0.534 MT
14.	Sulpur Silane	0.208 MT
15.	Isoprene Rubber SKI	0.064 MT
16	Rubber Chemicals Antioxidant	1.245 MT
17.	Rubber Chemicals Accelerator s	0.489 MT
18.	Insoluble Sulphur	0.985MT
19.	Steel Tyre Cord	16.592 MT
20.	Soluble sulphur	0.284 MT
21.	Wood Rosin	0.278 MT
22	Synthetic Rubber SSBR	0.025 MT
23.	Stearic acid	0.760 MT
24.	Misc Chemicals	0.057 MT
25.	Bead wire	5.693 MT
26	Rubber process Oil	0.589 MT
27	Zinc Oxide	2.321 MT
28	Adhesive Resin	0.001 MT
29	Reclaim rubber	0.013 MT
30	Polyester Tyre Cord Fabric	0.009 MT
31	Zincolet	0.018 MT

Note: There should be a value cap on rubber chemicals (Antioxidant, Accelerators & Retarders) and misc. chemicals as per general note 8 of the Hand book of Procedure, Vol. II.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	73 / NC/7/MEET/Nov/202425/9
Case Status	Case Deferred
Party Name	INTERNATIONAL CONVEYORS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202425/ 9 and 10/12/2024
HQ File Number	HQRNORM APPLY 00009239AM24
RA File Number	03AX04005732 AM24
Licence No and Date	0311032387/21/03/2024
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Nov/2024-25/9 dated. 10.12.2024 held on 20.12.2024: 1. Weight of export product without fastener. 2. Material balance sheet. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	74 / NC/7/MEET/Nov/202425/9		
Case Status	Case Approved		
Party Name	SYNTHETIC PACKERS PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202425/ 9 and 10/12/2024		
HQ File Number	HQRNORM APPLY 00009318AM24		
RA File Number	07AX04002055 AM24		
Licence No and Date	0711010907/26/03/2024		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity

PE FILM	600.0 MT	LDPE Granules	94.5 MT
		LLDPE Granules	346.5 MT
		Enhanced Polyethylene Resin	189.0 MT

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	75 / NC/7/MEET/Nov/202425/9	
Case Status	Case Approved	
Party Name	MARUTI TECHNO RUBBER PVT LTD	
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202425/ 9 and 10/12/2024	
HQ File Number	HQRNORM APPLY 00009379AM24	
RA File Number	05AX04003997 AM24	
Licence No and Date	0511024742/28/03/2024	
Norms Committee Decision:		
The committee considered the case as per agenda and decided to ratify the norms as under:-		
Export item: Hydrophilic Swell Tape/Bar made out of TPE Compound (Good Swelling Properties)		
Qty.: 1 Kg		
Import Items:		
S. no	Item description	Qty. recommended
1	TPE Compound Dryflex	0.818 kg
2	Acrylic Polymer water Retaining Agent	0.197 kg
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE		

Case No.	76 / NC/7/MEET/Nov/202425/9
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Case Status	Case Approved	
Party Name	MARUTI TECHNO RUBBER PVT LTD	
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202425/ 9 and 10/12/2024	
HQ File Number	HQRNORM APPLY 00009391AM24	
RA File Number	05AX04003995 AM24	
Licence No and Date	0511024747/30/03/2024	
Norms Committee Decision:		
The committee considered the case as per agenda and decided to ratify the norms as under:-		
Export item: Hydrophilic Swell Tape/Bar made out of TPE Compound (Good Swelling Properties)		
Qty.: 1 Kg		
Import Items:		
S. no	Item description	Qty. recommended
1	TPE Compound Dryflex	0.818 kg
2	Acrylic Polymer water Retaining Agent	0.197 kg
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE		

Case No.	77 / NC/7/MEET/Nov/202425/9		
Case Status	Case Approved		
Party Name	K L J POLYMERS AND CHEMICALS LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202425/ 9 and 10/12/2024		
HQ File Number	HQRNORM APPLY 00000073AM25		
RA File Number	05AX04004148 AM24		
Licence No and Date	0511024840/03/04/2024		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
PE COMPOUND (SIO)	600000.0 Kg	LINEAR LOW DENSITY	538815.028 Kg

		POLYETHYLENE (LLDPE)	
		LOW DENSITY POLYETHYLENE (LDPE)	56560.69 Kg
		SILANE VTMO	17861.27 Kg
		DIBUTYLTIN DILAURATE (DBTL)	1786.12 Kg
		DI CUMYL PEROXIDE (DCP)	1786.12 Kg
		ANTIOXIDANT (1010)	1190.75 Kg
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	78 / NC/7/MEET/Nov/202425/9
Case Status	Case Approved
Party Name	CROWN HARDWARE
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202425/ 9 and 10/12/2024
HQ File Number	HQRNORM APPLY 00000062AM25
RA File Number	06AX04000422 AM24
Licence No and Date	0611002591/03/04/2024

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Quantity	Import item	Quantity
PRINTED REFLECTIVE SIGNS OF SHEET (MADE FROM Reflective Sheet PET Type / White Size 24 INCH*22 INCH GSM 250 +/- 10 PERCENT AND MICRONS 280 +/- 10 PERCENT TO BE EXPORTED 36363.63 SQ MTR AND Printing Inks 1428.57	36363.0 SQUARE METER (SQM)	Reflective Sheet PET Type/White (Relevant GSM)	37090.90 SQUARE METER (SQM)
		PRINTING INKS	1500.0 Liter

Liter)			
Note: Value restriction for import item no. 2 is 5% of FOB value RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	79 / NC/7/MEET/Nov/202425/9
Case Status	Case Approved
Party Name	MRF LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202425/ 9 and 10/12/2024
HQ File Number	HQRNORM APPLY 00000103AM25
RA File Number	04AX04001148 AM24
Licence No and Date	0411007222/05/04/2024

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Items: SOLID TYRES - USED FOR INDUSTRIAL APPLICATIONS

Qty.:30511.0KILOGRAMS (KGS)

Import items:

S. No.	Description	Qty. per 100 Kg of export item
1	NATURAL RUBBER	54.09 Kg
2	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1502/1702	0.42 Kg
3.	CARBON BLACK	31.15 Kg
4.	Bead wire	2.95 Kg
5.	Rubber Chemicals (Antioxidants/Accelerator/Antiozonant retardars, peptizers & Sulphur))	2.518 Kg

6	ZINC OXIDE	2.48 Kg
7	Misc chemicals Microcrystalline wax, Paraffin Wax, Pigments, Softners, Stearic acid,solvents, Plasticisers, Synth Resin Bonding /Coupling Agents, Activators And Minerals Fillers And Mould Release Agents, Tackifiers Catalysts And Skyloff	4.63 Kg

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note 8 of the Hand Book of Procedure, Vol. II. for the export items.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	80 / NC/7/MEET/Nov/202425/9
Case Status	Case Deferred
Party Name	ARION TECHNOLOGY LTD
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202425/ 9 and 10/12/2024
HQ File Number	HQRNORM APPLY 00000149AM25
RA File Number	04AX04001185 AM24
Licence No and Date	0411007237/08/04/2024
Norms Committee Decision:	
The committee considered the case as per agenda and noted that this case pertains to NC-I. Hence, the committee decided to transfer the case to NC-I.	

Case No.	81 / NC/7/MEET/Nov/202425/9
Case Status	Case Deferred
Party Name	AGNI FIBER BOARDS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202425/ 9 and 10/12/2024
HQ File Number	HQRNORM APPLY 00000212AM25
RA File Number	34AX04000012 AM25
Licence No and Date	3411004800/12/04/2024
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Nov/2024-25/9 dated. 10.12.2024 held on 20.12.2024:	

1. Material balance of the items used in the process (both imported and indigenous items) because on adding imported items and indigenous items in the application is less than export quantity.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.

Case No.	82 / NC/7/MEET/Nov/202425/9
Case Status	Case Rejected
Party Name	MARINE HYDROCOLLOIDS
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202425/ 9 and 10/12/2024
HQ File Number	HQRNORM APPLY 00000225AM25
RA File Number	10AX04000334 AM24
Licence No and Date	1011002398/15/04/2024
Norms Committee Decision:	
The committee considered the case as per agenda and noted that the firm has informed via email that EODC for this license has already been completed. Therefore, the committee decided to reject this review case.	

Case No.	83 / NC/7/MEET/Nov/202425/9		
Case Status	Case Approved		
Party Name	SYNTHETIC PACKERS PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202425/ 9 and 10/12/2024		
HQ File Number	HQRNORM APPLY 00000320AM25		
RA File Number	07AX04000038 AM25		
Licence No and Date	0711011119/19/04/2024		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
Polyethylene Film(Polyethylene Film (ARTICLES MADE OF CONTAINING LDPE GRANULES 175 MTS, LLDPE GRANULES 250 MTS AND ENABLE	500.0 MT	LDPE Granules	183.75 MT
		LLDPE Granules	262.5 MT

PERFORMANCE POLYMER 75 MTS (IN EXPORT PRODUCT))		ENABLE PERFORMANCE POLYMER	78.75 MT
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	84 / NC/7/MEET/Nov/202425/9
Case Status	Case Approved
Party Name	GUNJAN PAINTS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202425/ 9 and 10/12/2024
HQ File Number	HQRNORM APPLY 00000377AM25
RA File Number	08AX04000254 AM24
Licence No and Date	0811011323/23/04/2024

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Quantity	Import item	Quantity
STYRENE ACRYLATE 50% (GUNJANCRYL7650)	1Kg	BUTYL ACRYLATE MONOMER	0.3364 Kg
		STYRENE MONOMER	0.1036 Kg
		ACRYLIC ACID MONOMER	0.0324 Kg
		ACRYLAMIDE MONOMER	0.0182 Kg

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	85 / NC/7/MEET/Nov/202425/9
Case Status	Case Approved
Party Name	GUNJAN PAINTS LIMITED

Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202425/ 9 and 10/12/2024		
HQ File Number	HQRNORM APPLY 00000406AM25		
RA File Number	08AX04002221 AM24		
Licence No and Date	0811011368/24/04/2024		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
STYRENE ACRYLATE 50% (GUNJANCRYL7650)	1Kg	BUTYL ACRYLATE MONOMER	0.3364 Kg
		STYRENE MONOMER	0.1036 Kg
		ACRYLIC ACID MONOMER	0.0324 Kg
		ACRYLAMIDE MONOMER	0.0182 Kg
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	86 / NC/7/MEET/Nov/202425/9
Case Status	Case Approved
Party Name	SWARAJ RUBBERS INDUSTRIES
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202425/ 9 and 10/12/2024
HQ File Number	HQRNORM APPLY 00000432AM25
RA File Number	34AX04000974 AM24
Licence No and Date	3411004862/25/04/2024
Norms Committee Decision:	
The committee considered the case as per agenda and decided to ratify the norms as under:-	
Export item: Acrylonitrile -butadiene rubber (NBR) Powder (Net Content of the Import item i.e Acrylonitrile - Butadiene Rubber (NBR) in export product will be 89 Metric Ton)	
Qty.: 100 MT	
Import Item: Acrylonitrile -Butadiene Rubber (NBR) Sheet	

Qty.:89.89 MT

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	87 / NC/7/MEET/Nov/202425/9
Case Status	Case Approved
Party Name	J.J. PLASTALLOY PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202425/ 9 and 10/12/2024
HQ File Number	HQRNORM APPLY 00000427AM25
RA File Number	15AX04000004 AM25
Licence No and Date	1511000341/25/04/2024

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Quantity	Import item	Quantity
Polyethylene Compound((Having Net Content of Polyethylene-(LLDPE Linear Low Density Polyethylene) 0.400 MT, Calcium Carbonate 0.550 MT and PE Wax (Licowax) 0.030 MT in Per MT Qty. of net Export))	25.0 MT	Polyethylene - (LLDPE- Linear Low Density Polyethylene)	10.3 MT
		Calcium Carbonate	14.163 MT
		PE Wax (Licowax)	0.773 MT

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	88 / NC/7/MEET/Nov/202425/9
Case Status	Case Approved
Party Name	NARENDRA PLASTIC PRIVATE LIMITED (PART IX)
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202425/ 9 and 10/12/2024
HQ File Number	HQRNORM APPLY 00000475AM25
RA File Number	03AX04000251 AM25
Licence No and Date	0311033441/29/04/2024

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Quantity	Import item	Quantity
PRINTED VEST TYPE CARRIER BAGS (MADE OF HDPE)((Net Content of HDPE -3454.00MT and LLDPE - 546.00MT))	4000.0 MT	HDPE GRANULES	3626.67 MT
		LLDPE	573.23 MT

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	89 / NC/7/MEET/Nov/202425/9
Case Status	Case Deferred
Party Name	AQUENT ADVANCE MATERIAL TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202425/ 9 and 10/12/2024
HQ File Number	HQRNORM APPLY 00000463AM25
RA File Number	03AX04000411 AM25
Licence No and Date	0311033426/29/04/2024

Norms Committee Decision:

The committee considered the case as per agenda and noted that the firm did not reply to the DL issued in meeting no. 7 dated 25.10.2024. Therefore, the committee decided to defer the case and directs the firm to reply to the DL within 15 days from the publication of the minutes.

Case No.	90 / NC/7/MEET/Nov/202425/9
Case Status	Case Deferred
Party Name	RMX INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202425/ 9 and 10/12/2024
HQ File Number	HQRNORM APPLY 00000512AM25
RA File Number	30AX04000053 AM25
Licence No and Date	3011005130/01/05/2024

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Nov/2024-25/9 dated. 10.12.2024 held on 20.12.2024:

1. To indicate the name of synthetic rubber to import.
2. The indigenous items to use in the process.
3. The material balance of the raw materials (both imported and indigenous items) to use and quantity to export.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	91 / NC/7/MEET/Nov/202425/9
Case Status	Case Approved
Party Name	CHAMPION ADVANCED MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202425/ 9 and 10/12/2024
HQ File Number	HQRNORM APPLY 00001156AM25
RA File Number	03AX04001122 AM25
Licence No and Date	0311034409/06/06/2024

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Quantity	Import item	Quantity
EPOXY RESIN : CamCoat 2171x75 (Epoxy value 483 and % Non-volatile content NLT 75%)	1 Kg	Liquid Epoxy Resin	0.586 Kg
		Bisphenol A	0.174 Kg
		Xylene	0.250 Kg

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	92 / NC/7/MEET/Nov/202425/9
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Case Status	Case Approved		
Party Name	ALMIGHTY EXPORTS		
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202425/ 9 and 10/12/2024		
HQ File Number	HQRNORM APPLY 00003670AM25		
RA File Number	24AX04000295 AM25		
Licence No and Date	2411003936/16/10/2024		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
PVC LAY FLAT / DELIVERY HOSE	92000.0 Kg	PVC RESIN	33808.64 Kg
		DOP PLASTICIZERS DOP DBP CP RELAVANT HS 29173200 OR 29173910	14489.42 Kg
		POLYSTER INDUSTRIAL YARN 300 TO 2000 DENIER COLOR NATURAL HS 54024700 OR 54022090	48298.06 Kg
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	93 / NC/7/MEET/Nov/202425/9		
Case Status	Case Approved		
Party Name	NEXON INDUSTRIES		
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202425/ 9 and 10/12/2024		
HQ File Number	HQRNORM APPLY 00003671AM25		
RA File Number	24AX04000292 AM25		
Licence No and Date	2411003938/16/10/2024		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity

CPVC COMPOUND	185228.0 Kg	CPVC RESIN	168000.0 Kg
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			